

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:5598

ANSWERED ON:02.05.2005

REHABILITATION OF PEOPLE DISPLACED DUE TO ESTABLISHMENT OF STEEL PLANTS .

Oram Shri Jual

Will the Minister of STEEL be pleased to state:

(a) whether the Government has laid down any conditions for the public as well as private sector steel plants to provide job and compensation to the land ousters;

(b) if so, the details thereof;

(c) the number of people displaced during the last three years and current year or being displaced with the establishment of both public as well as private sector steel plants in various States including Orissa; and

(d) the details of the steps taken both by public as well as private sector steel plants to provide employment and compensation to the family members of land ousters for their suitable rehabilitation?

Answer

MINISTER OF CHEMICALS & FERTILIZERS AND MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a)&(b): Providing of compensation etc. to the land ousters whose lands have been acquired for setting up of steel plants both in public and private sectors is the responsibility of the concerned State Government and the Plant authorities in accordance with the conditions/ agreements finalised by the State Govts. at the time of land acquisition. As a part of the rehabilitation packages/agreements, finalised by the State Govts. and subject to laid down conditions, there is generally a provision for preference in jobs to the land ousters.

(c) During the last 3 years, NMDC, a PSU under Ministry of Steel, has acquired land for its proposed Iron & Steel Plant at Bastar, in Chhatisgarh state. Since this private land did not have any dwelling unit, no person was displaced due to this acquisition. In so far as private sector steel plants are concerned, the information is not maintained by the Government.

(d) Based upon the agreement reached between the State Govts. and plant authorities, various compensatory measures are provided to the displaced families like development of various civic facilities and amenities like Multi Purpose Halls, school buildings, free dispensaries, help centres, afforestation and horticulture activities thereby enabling the displaced families to earn their livelihood. Apart from this, in many cases free house sites are given to the displaced families. The concerned state Govts. as well as the Plants have also provided basic amenities like water supply, streetlights, sanitation, education and recreational facilities in these rehabilitation colonies.